

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Basic Training Programmes – Junior Civil Judges – XXII Basic Course for Junior Civil Judges from 01.07.2019 to 31.12.2019 at Telangana State Judicial Academy, Secunderabad – **Revised incharge arrangements** to the post of I Addl. Rent Controller, City Small Causes Court, Hyderabad-cum-XXIII Assistant Judge, City Civil Court, Hyderabad and I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyberabad at Medhcal, Ranga Reddy District - **ORDERS - ISSUED.**

REF: 1. High Court's Proceedings Order Roc.No.8121/2017 & 5924/2018-B.Spl., dated 17.06.2019.
2. Letter Dis.No.678/2019, dated 21.06.2019 from the Chief Judge, City Small Causes Court, Hyderabad.

ORDER ROC.NO.8121/2017 & 5924/2018-B.SPL., DATED: 17.06.2019

The High Court is pleased to pass the following revised incharge arrangements:

Smt. Salma Fathima, I Addl. Rent Controller, City Small Causes Court, Hyderabad-cum-XXIII Assistant Judge, City Civil Court, Hyderabad and Smt. K.Sowjanya, I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyberabad at Medhcal, Ranga Reddy District who were nominated to participate in Part-I Institutional (Phase-2) for three months (Phase-2) for three months at the Academy from 01.07.2019 to 30.09.2019 and Part-II Mid-Term Practical Training (Phase-2) for three months i.e., one month training at the Academy from 01.10.2019 to 31.10.2019 and remaining two months training at their respective District Head Quarters from 01.11.2019 to 31.12.2019 are hereby directed to handover charge of their post(s) to the Prl. Rent Controller, City Small Causes Court, Secunderabad-cum-XVII Assistant Judge, City Civil Court, Secunderabad and Prl. Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medchal, Ranga Reddy District respectively **instead of** VII Assistant Judge, City Civil Court, Hyderabad and II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District respectively.

- a) The Prl. Rent Controller, City Small Causes Court, Secunderabad-cum-XVII Assistant Judge, City Civil Court, Secunderabad will be in full additional charge of the post of I Addl. Rent Controller, City Small Causes Court, Hyderabad-cum-XXIII Assistant Judge, City Civil Court, Hyderabad, and also the post(s) for which the I Addl. Rent Controller, City Small Causes Court, Hyderabad-cum-XXIII Assistant Judge, City Civil Court, Hyderabad is holding full additional charge, during the training period of Smt. Salma Fathima.
- b) The Prl. Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medchal, Ranga Reddy District will be in full additional charge of the post of I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyberabad at Medhcal, Ranga Reddy District, during the training period of Smt. K.Sowjanya.

**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**



To:

1. The officers Concerned.
 2. The incharge officers.
 3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad.
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
 4. The Director, Telangana State Judicial Academy, Secunderabad.
 5. The Chief Judge, City Small Causes Court, Hyderabad.
 6. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 7. The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 8. The Pay and Accounts Officer, Hyderabad
 9. The Prl. Rent Controller, City Small Causes Court, Secunderabad-cum-XVII Assistant Judge, City Civil Court, Secunderabad.
 10. The I Addl. Rent Controller, City Small Causes Court, Hyderabad-cum-XXIII Assistant Judge, City Civil Court, Hyderabad.
 11. The VII Assistant Judge, City Civil Court, Hyderabad
 12. The Prl. Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medchal, Ranga Reddy District
 13. The I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyberabad at Medhcal, Ranga Reddy District.
 14. The II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District
 15. The District Treasury Officer, Exhibition grounds, Nampally, Hyderabad.
 16. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget SectionHigh Court for the State of Telangana at Hyderabad.
- + **Spare...**